THE HIGH COURT OF MEGHALAYA AT SHILLONG

NOTIFICATION

Dated, Shillong, the 16th October, 2019

No.HCM.II/440/2013-Estt/50

Hon'ble the Chief Justice, High Court of Meghalaya, in supersession of all previous orders is pleased to reconstitute the Gender Sensitisation and Internal Complaints Committee under Regulation 4 of the Gender Sensitisation & Sexual Harassment of Women at the High Court of Meghalaya and District Courts (Prevention, Prohibition and Redressal) Regulations,2019 in the High Court of Meghalaya and District Courts as follows:-

High Court of Meghalaya

SI.No.	Name and Designation of Members	Position
1	Hon'ble Mr. Justice H.S.Thangkhiew, Judge	Chairperson
2	Smti.M.D.Khongmen, Registrar	Member Secretary
3	Shri.S.Chakrawarty, Senior Advocate	Member
4	Smti.P.D.Bujarbaruah, Senior Advocate	Member
5	Smti.M.Kharkongor, Chairperson, Meghalaya State Commission for Protection of Child Rights	Member

East Khasi Hills District, Shillong

SI.No.	Name and Designation of Members	Position
1	Smti. B. Khriam,	Chairperson
	Assistant District & Sessions Judge-	
	cum-Special Judge (POCSO Act)	
2	Smti. A.M.Pariat, Chief Judicial	Member Secretary
	Magistrate	
3	2 (two) senior members of the Bar to be	Members
	nominated by the District & Sessions	
	Judge, one of whom shall be a woman	

West Jaintia Hills District, Jowai

SI.No.	Name and Designation of Members	Position
1	Smti.D.Sohtun, Secretary, District Legal Services Authority	Chairperson
2	Smti.D.M.K.Shadap, Judicial Magistrate First Class	Member Secretary
3	2 (two) senior members of the Bar to be nominated by the District & Sessions Judge, one of whom shall be a woman	Members

West Garo Hills District, Tura

SI.No.	Name and Designation of Members	Position
1	Smti.R.M.Kharsyntiew, Chief Judicial Magistrate	Chairperson
2	Smti.N.M.Sangma, Secretary, District Legal Services Authority	Member Secretary
3	2 (two) senior members of the Bar to be nominated by the District & Sessions Judge, one of whom shall be a woman	Members

Ri-Bhoi District, Nongpoh

SI.No.	Name and Designation of Members	Position
1	Smti. C.Dkhar District & Sessions Judge	Chairperson
2	Smti.E.Shabong Chief Judicial Magistrate	Member Secretary
3	2 (two) senior members of the Bar to be nominated by the District & Sessions Judge, one of whom shall be a woman	Members

West Khasi Hills District, Nongstoin

SI.No.	Name and Designation of Members	Position
1	Smti. M.K.Lyngdoh, Chief Judicial Magistrate	Chairperson
2	Smti.B.Majaw Judicial Magistrate First Class	Member Secretary
3	2 (two) senior members of the Bar to be nominated by the District & Sessions Judge, one of whom shall be a woman	Members

East Garo Hills District, Williamnagar

SI.No.	Name and Designation of Members	Position
1	Shri. B.Joshi District & Sessions Judge	Chairperson
2	Smti.S.P.D.Sangma Judicial Magistrate First Class	Member Secretary
3	2 (two) senior members of the Bar to be nominated by the District & Sessions Judge, one of whom shall be a woman	Members

South West Garo Hills District, Ampati

SI.No.	Name and Designation of Members	Position
1	Shri. C.G.Momin, Chief Judicial Magistrate	Chairperson
2	Smti.I.R.Marak Judicial Magistrate First Class	Member Secretary
3	2 (two) senior members of the Bar to be nominated by the District & Sessions Judge, one of whom shall be a woman	Member

South West Khasi Hills District, Mawkyrwat

SI.No.	Name and Designation of Members	Position
1	Shri.A.M.Ripnar,	Chairperson
	I/c. District & Sessions Judge	
2	Smti. R.D.K.Sangma,	Member Secretary
	Judicial Magistrate First Class	•
3	2 (two) senior members of the Bar to be nominated by the District & Sessions Judge, one of whom shall be a woman	Members

By order;

REGISTRAR GENERAL

Dated 16th October,2019

Memo No.HCM.II/440/2013-Estt/50-A

Copy to for information:

- 1. The Registrar-cum-PPS to Hon'ble the Chief Justice for his Lordship's kind information.
- 2. The PS to Hon'ble Mr. Justice H.S.Thangkhiew for his Lordship's kind information.
- 3. The District & Sessions Judges Shillong/Tura/Jowai/Williamnagar/Nongpoh/Nongstoin/Ampati/Mawkyrwat.
- 4. Smti. M.Kharkongor, Chairperson, Meghalaya State Commission for Protection of Child Rights, Shillong for information.
- 5. Smti. M.D.Khongmen, Registrar (Admn), High Court of Meghalaya for information.
- 6. Shri.S.Chakrawarty, Senior Advocate, for kind information.
- 7. Smti.P.D.Bujarbaruah, Senior Advocate, for kind information.
- 8. The System Analyst, for uploading the same in the official website.
 - 9. Notice Board.
- 10. Office file

REGISTRAR GENERAL

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